

**MINUTES OF THE MEETING NO.11 (2023-24) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 22.03.2024 AT 2:00 PM, VANIJYA BHAWAN, NEW DELHI**

Meeting No.11 (2023-24) of EXIM Facilitation Committee (EFC) held in hybrid mode under the Chairmanship of Shri Subhash Chandra Agarwal, Addl. DGFT at 2:00 PM on 22.03.2024, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following members attended the meeting: -

- a) Dr. Puneet Ranjan, Livestock Officer, DoAHD
- b) Sanjay Kumar Chauhan, Assistant Inspector General of Forests, MoEF&CC (SU Division)
- c) Kapil Kumar, Under Secretary, MoP&NG
- d) Himanshu P. Pandit, Assistant, DAE
- e) Prasenjeet Navgire, Technical Expert, CITES Cell, MoEFCC (Wildlife Division)

In attendance:

i. Shri S.K. Mohapatra , Joint DGFT

ii. Smt. Pratibha Kumari, Deputy DGFT

3. Altogether 187 applications were considered by the EFC, out of which 28 cases were approved on ex-post facto cases, 29 cases were rejected & closed, 14 cases are under deficiency and remaining 116 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

| Sl-<br>No                                            | Name of<br>the Firm               | DGFT (Hqrs)<br>File No-      | Item<br>Description                                                | Date of<br>receipt of<br>application<br>in<br>DGFT(Hqrs) | Decision of EFC / remark                                              |
|------------------------------------------------------|-----------------------------------|------------------------------|--------------------------------------------------------------------|----------------------------------------------------------|-----------------------------------------------------------------------|
| <b>Department of Agriculture and Farmers Welfare</b> |                                   |                              |                                                                    |                                                          |                                                                       |
| 1                                                    | HARIDAS NANJI<br>AND SONS         | HQRXEXLAPPLY00<br>000250AM23 | Safflower Petals                                                   | 19.05.2022                                               | Deferred due to want of<br>comments / NOC from<br>DoA&FW (Trade Div). |
| 2                                                    | JAY JAY<br>SERVICES               | HQRXEXLAPPLY00<br>002058AM23 | Nux Vomica dried<br>seeds                                          | 03.11.2022                                               | Deferred due to want of<br>comments / NOC from<br>DoA&FW (Trade Div). |
| 3                                                    | LOHIA<br>BROTHERS PVT<br>LTD      | HQRXEXLAPPLY00<br>000310AM24 | Pongamia Pinnata<br>seeds (Karanja<br>Seeds)                       | 08.05.2023                                               | Deferred due to want of<br>comments / NOC from<br>DoA&FW.             |
| 4                                                    | DHARINI AGRO<br>EXPORT            | HQRXEXLAPPLY00<br>000298AM24 | BALE OF<br>COMPRESS<br>PEANUT SHELLS                               | 06.05.2023                                               | Deferred due to want of<br>comments / NOC from<br>DoA&FW.             |
| 5                                                    | AAR BEE<br>MACHINERIES<br>PVT LTD | HQRXEXLAPPLY00<br>001186AM24 | MUCUNA SEEDS/<br>ALBIZIA<br>ODORATISSIMA<br>SEEDS/ CLOVER<br>SEEDS | 09.08.2023                                               | Deferred due to want of<br>comments / NOC from<br>DoA&FW.             |

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| 6  | M/S AGARWAL<br>PIRAI KENDRA                 | HQRXEXLAPPLY00<br>001269AM24 | PADDY                                                                | 30.08.2023 | Approved on the basis of the comments / NOC received from DoA&FW vide OM 1-79/2020-S.D.IV (P) (Item No. 01) dated 13.03.2024 approving the export of 45000 MTs Paddy Seeds to Nepal by M/s AGARWAL PIRAI KENDRA. Export Authorization was issued on ex-post facto basis                                             |
| 7  | ANANT FOODS                                 | HQRXEXLAPPLY00<br>001271AM24 | NON-BASMATI<br>RICE IN HUSK<br>(PADDY) OTHER<br>THAN SEED<br>QUALITY | 31.08.2023 | Approved on the basis of the comment/ NOC received from DoA&FW vide OM 1-79/2020-S.D.IV (P) (Item No. 02) dated 13.03.2024 approving the export of 30000 MTs NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s ANANT FOODS. Export Authorization was issued on ex-post facto basis           |
| 8  | MERHABA<br>INTERNATIONAL                    | HQRXEXLAPPLY00<br>001317AM24 | Bamboos-TREATED<br>LOGS                                              | 15.09.2023 | Deferred due to want of comments / NOC from DoA&FW.                                                                                                                                                                                                                                                                 |
| 9  | PURE CROP<br>SCIENCES<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY00<br>001325AM24 | PADDY SEED<br>(ORIZA SATIVA L.)<br>VARIETY : ESP-1068                | 20.09.2023 | Deferred due to want of comments / NOC from DoA&FW.                                                                                                                                                                                                                                                                 |
| 10 | PRB AGRO AND<br>FOODS<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY00<br>001377AM24 | Onion Seeds                                                          | 10.10.2023 | Deferred due to want of comments / NOC from ICAR.                                                                                                                                                                                                                                                                   |
| 11 | GOPALDAS<br>PAWAN<br>KUMAR                  | HQRXEXLAPPLY00<br>001395AM24 | Non-Basmati Rice<br>In husk (Paddy                                   | 14.10.2023 | Approved on the basis of the comment/ NOC received from DoA&FW vide OM 1-79/2020-S.D.IV (P) (Item No. 03) dated 13.03.2024 approving the export of 50000 MTs NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s GOPALDAS PAWAN KUMAR. Export Authorization was issued on ex-post facto basis. |

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| 12 | M/S DURGAJI TRADERS              | HQRXEXLAPPLY00001397AM24 | NON BASMATI RICE IN HUSK(PADDY)                                                                                                                                                                                                                                                                                                                                                                              | 14.10.2023 | Deferred on the basis of Comments / NOC received from DoA&FW asking firm to submit an undertaking/ declaration for the export of NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY<br>A deficiency letter has been issued on 25.01.2024. to provide proper set of documents.                                                                                                                                                                                                                                                                                                                                                                                                               |
| 13 | TRADE EXIM                       | HQRXEXLAPPLY00001422AM24 | PADDY                                                                                                                                                                                                                                                                                                                                                                                                        | 27.10.2023 | Deferred on the basis of Comments / NOC received from DoA&FW asking firm to submit an undertaking/ declaration for the export of NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY<br>A deficiency letter has been issued on 25.01.2024. to provide proper set of documents.                                                                                                                                                                                                                                                                                                                                                                                                               |
| 14 | BAYER BIOSCIENCE PRIVATE LIMITED | HQRXEXLAPPLY00001461AM24 | Hybrid Rice (Paddy) Arize Bigante Plus Seeds/ Hybrid Rice (Paddy) Arize TEJ Gold (Habilis Plus)Seeds/ Hybrid Rice (Paddy) Arize AZ7888 Seeds/ Hybrid Rice (Paddy) Arize Bigante Classic (Arize 6444) Seeds/ Hybrid Rice (Paddy) Arize AZ 6508 (Arize Kimbee 58) Seeds/ Hybrid Rice (Paddy) Arize 6129 Gold (Arize Batari Indra) Seeds/Hybrid Rice (Paddy) AZ8433DT Seeds/ Hybrid Rice (Paddy) AZ6585ST Seeds | 08.11.2023 | Approved on the basis of the comment / NOC received from DoA&FW vide OM 1-172/2023-S.D.IV(292nd EXIM -Export-55) dated 11.03.2024 approving the export of 7800000 KGs Hybrid Rice (Paddy) Arize Bigante Plus Seeds/ Hybrid Rice (Paddy) Arize TEJ Gold (Habilis Plus)Seeds/ Hybrid Rice (Paddy) Arize AZ7888 Seeds/ Hybrid Rice (Paddy) Arize Bigante Classic (Arize 6444) Seeds/ Hybrid Rice (Paddy) Arize AZ 6508 (Arize Kimbee 58) Seeds/ Hybrid Rice (Paddy) Arize 6129 Gold (Arize Batari Indra) Seeds/Hybrid Rice (Paddy) AZ8433DT Seeds/ Hybrid Rice (Paddy) AZ6585ST Seeds to Philippine by M/s BAYER BIOSCIENCE PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis. |

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| 15 | BAYER BIOSCIENCE PRIVATE LIMITED      | HQRXEXLAPPLY00001470AM24 | Hybrid Rice (Paddy)<br>Tej Vang Seeds/<br>Hybrid Rice (Paddy)<br>Arize B-TE1 Seeds | 10.11.2023 | Approved on the basis of the comments / NOC received from DoA&FW vide OM 1-172/2023-S.D.IV(292nd EXIM -Export-56) dated 11.03.2024 approving the export of 800 MTs Hybrid Rice (Paddy) Tej Vang Seeds/ Hybrid Rice (Paddy) Arize B-TE1 Seeds to Vietnam by M/s BAYER BIOSCIENCE PRIVATE LIMITED.<br>Export Authorization was issued on ex-post facto basis. |
| 16 | SEEDS & GRAINS INDIA PRIVATE LIMITED  | HQRXEXLAPPLY00001563AM24 | NUX VOMICA dried ripe seeds                                                        | 09.12.2023 | Deferred due to want of comments / NOC from DoA&FW.                                                                                                                                                                                                                                                                                                         |
| 17 | PADARTHA G P                          | HQRXEXLAPPLY00001581AM24 | NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)                              | 14.12.2023 | Deficient on the basis of Comments received from DoA&FW received asking firm to submit an undertaking/ declaration for the export of paddy seeds.                                                                                                                                                                                                           |
| 18 | KARISHMA FOOD PRODUCTS                | HQRXEXLAPPLY00001656AM24 | Nuxvomica, dried ripe seeds                                                        | 06.01.2024 | Deferred due to want of comments / NOC from DoA&FW.                                                                                                                                                                                                                                                                                                         |
| 19 | EAST WEST SEEDS INDIA PRIVATE LIMITED | HQRXEXLAPPLY00001665AM24 | Of Onion-28511                                                                     | 09.01.2024 | Approved on the basis of the comment / NOC received from DoA&FW vide OM 1-172/2023-S.D.IV(292nd EXIM -Export-58) dated 11.03.2024 approving the export of 5 KGs Onion-28511 Seeds to Bangladesh by M/s EAST WEST SEEDS INDIA PRIVATE LIMITED.<br>Export Authorization was issued on ex-post facto basis.                                                    |
| 20 | S.R.TECH ENGINEERING SERVICES         | HQRXEXLAPPLY00001669AM24 | Rice Paddy                                                                         | 09.01.2024 | Deficient on the basis of the comments received from DoA&FW received asking firm to submit an undertaking/ declaration for the export of paddy seeds.                                                                                                                                                                                                       |
| 21 | BHAISAJYA SUPPLIERS PRIVATE LIMITED   | HQRXEXLAPPLY00001677AM24 | NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY                           | 10.01.2024 | Deficient on the basis of the comments received from DoA&FW received asking firm to submit an undertaking/ declaration for the export of paddy seeds.                                                                                                                                                                                                       |

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| 22 | SHIV SHAKTI TRADING COMPANY               | HQRXEXLAPPLY00001698AM24 | Of seed quality                                                                                | 16.01.2024 | Deficient on the basis of the Comments / NOC from DoA&FW received seeking clarification from the firm as HS Code and item description are not matching in the application. A deficiency letter has been issued on 21.02.2024                                                                     |
| 23 | VNR SEEDS PRIVATE LIMITED                 | HQRXEXLAPPLY00001725AM24 | PADDY SEEDS VNR 2245/2233                                                                      | 23.01.2024 | Approved on the basis of the comment / NOC received from DoA&FW vide OM 1-172/2023-S.D.IV(292nd EXIM -Export-44) dated 11.03.2024 approving the export of 80000 KGs PADDY SEEDS VNR 2245/2233 to Nepal by M/s VNR SEEDS PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis. |
| 24 | SAVANNAH SEEDS PRIVATE LIMITED            | HQRXEXLAPPLY00001773AM24 | Hybrid Rice Seed (For sowing purpose) SPH 2003/ Hybrid Rice Seed (For Sowing Purpose) SPH 2004 | 02.02.2024 | Deferred due to want of comments / NOC from DoA&FW.                                                                                                                                                                                                                                              |
| 25 | BAYER BIOSCIENCE PRIVATE LIMITED          | HQRXEXLAPPLY00001788AM24 | Hybrid Rice (Paddy)                                                                            | 06.02.2024 | Deferred due to want of comments / NOC from DoA&FW.                                                                                                                                                                                                                                              |
| 26 | DELTA AGRIGENETICS PRIVATE LIMITED        | HQRXEXLAPPLY00001811AM24 | Hybrid Rice (Paddy)                                                                            | 10.02.2024 | Deferred due to want of comments / NOC from DoA&FW.                                                                                                                                                                                                                                              |
| 27 | Punam Enterprises                         | HQRXEXLAPPLY00001864AM24 | Rice Paddy or In Husk (Non Basmati Rice)                                                       | 20.02.2024 | Deferred due to want of comments / NOC from DoA&FW.                                                                                                                                                                                                                                              |
| 28 | CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED | HQRXEXLAPPLY00001865AM24 | EXPORT OF PIONEER BRAND Hybrid RICE PADDY SEEDS - 27S45                                        | 20.02.2024 | Deferred due to want of comments / NOC from DoA&FW.                                                                                                                                                                                                                                              |
| 29 | INDO THAI SEEDS PRIVATE LIMITED           | HQRXEXLAPPLY00001866AM24 | Onion Seeds                                                                                    | 20.02.2024 | Deferred due to want of comments / NOC from DoA&FW.                                                                                                                                                                                                                                              |
| 30 | BAYER BIOSCIENCE PRIVATE LIMITED          | HQRXEXLAPPLY00001873AM24 | Hybrid Rice (Paddy) Arize 6444 Gold Seed                                                       | 21.02.2024 | Deferred due to want of comments / NOC from DoA&FW.                                                                                                                                                                                                                                              |
| 31 | ADVANTA ENTERPRISES LIMITED               | HQRXEXLAPPLY00001875AM24 | Hybrid Rice Seeds ADV 8112                                                                     | 21.02.2024 | Deferred due to want of comments / NOC from DoA&FW.                                                                                                                                                                                                                                              |
| 32 | ADVANTA ENTERPRISES LIMITED               | HQRXEXLAPPLY00001880AM24 | Hybrid Rice Seeds ADV 8112                                                                     | 22.02.2024 | Deferred due to want of comments / NOC from DoA&FW.                                                                                                                                                                                                                                              |

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| 33 | MALAV SEEDS<br>PVT LTD            | HQRXEXLAPPLY00<br>001882AM24 | ONION SEED                    | 22.02.2024 | Deferred due to want of<br>comments / NOC from<br>DoA&FW.                                                                                                                                                                                                                                                                             |
| 34 | ADVANTA<br>ENTERPRISES<br>LIMITED | HQRXEXLAPPLY00<br>001899AM24 | Hybrid Rice Seeds<br>PAC 8577 | 24.02.2024 | Approved on the basis of the<br>comment / NOC received from<br>DoA&FW vide OM 1-171/2023-<br>S.D.IV(291st EXIM -Export-iv)<br>dated 06.02.2024 approving<br>the export of 10000 KGs Hybrid<br>Rice Seeds PAC 8577 to<br>Tanzania by M/s ADVANTA<br>ENTERPRISES LIMITED.<br>Export Authorization was<br>issued on ex-post facto basis. |
| 35 | MAHYCO<br>PRIVATE<br>LIMITED      | HQRXEXLAPPLY00<br>001903AM24 | HY. PADDY Seeds               | 26.02.2024 | Approved on the basis of the<br>comment / NOC received from<br>DoA&FW vide OM 1-171/2023-<br>S.D.IV(291st EXIM -Export-88)<br>dated 06.02.2024 approving<br>the export of 10500 KGs Hybrid<br>Paddy Seeds to Philippine by<br>M/s MAHYCO PRIVATE<br>LIMITED.<br>Export Authorization was<br>issued on ex-post facto basis.            |
| 36 | MAHYCO<br>PRIVATE<br>LIMITED      | HQRXEXLAPPLY00<br>001984AM24 | ONION SEED                    | 04.03.2024 | Approved on the basis of the<br>comment / NOC received from<br>DoA&FW vide OM 1-171/2023-<br>S.D.IV(291st EXIM -Export-100)<br>dated 06.02.2024 approving<br>the export of 3000 KGs Onion<br>Seeds to Nigeria by M/s<br>MAHYCO PRIVATE LIMITED.<br>Export Authorization was<br>issued on ex-post facto basis.                         |
| 37 | MAHYCO<br>PRIVATE<br>LIMITED      | HQRXEXLAPPLY00<br>001985AM24 | ONION SEED                    | 04.03.2024 | Approved on the basis of the<br>comment / NOC received from<br>DoA&FW vide OM 1-171/2023-<br>S.D.IV(291st EXIM -Export-97)<br>dated 06.02.2024 approving<br>the export of 2500 KGs Onion<br>Seeds to Kenya by M/s<br>MAHYCO PRIVATE LIMITED.<br>Export Authorization was<br>issued on ex-post facto basis.                            |
| 38 | MAHYCO<br>PRIVATE<br>LIMITED      | HQRXEXLAPPLY00<br>001986AM24 | ONION SEED                    | 04.03.2024 | Approved on the basis of the<br>comment / NOC received from<br>DoA&FW vide OM 1-171/2023-<br>S.D.IV(291st EXIM -Export-99)<br>dated 06.02.2024 approving<br>the export of 2500 KGs Onion<br>Seeds to Sri Lanka by M/s<br>MAHYCO PRIVATE LIMITED.<br>Export Authorization was<br>issued on ex-post facto basis.                        |

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| 39 | MAHYCO PRIVATE LIMITED         | HQRXEXLAPPLY00001987AM24 | ONION SEED                                      | 04.03.2024 | Approved on the basis of the comment / NOC received from DoA&FW vide OM 1-171/2023-S.D.IV(291st EXIM -Export-101) dated 06.02.2024 approving the export of 2500 KGs Onion Seeds to Tanzania by M/s MAHYCO PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis. |
| 40 | MAHYCO PRIVATE LIMITED         | HQRXEXLAPPLY00001988AM24 | ONION SEED                                      | 04.03.2024 | Approved on the basis of the comment/ NOC received from DoA&FW vide OM 1-171/2023-S.D.IV(291st EXIM -Export-98) dated 06.02.2024 approving the export of 3000 KGs Onion Seeds to Malawi by M/s MAHYCO PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.     |
| 41 | MAHYCO PRIVATE LIMITED         | HQRXEXLAPPLY00001989AM24 | ONION SEED                                      | 04.03.2024 | Approved on the basis of the comment / NOC received from DoA&FW vide OM 1-171/2023-S.D.IV(291st EXIM -Export-102) dated 06.02.2024 approving the export of 2500 KGs Onion Seeds to Zimbabwe by M/s MAHYCO PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis. |
| 42 | MAHYCO PRIVATE LIMITED         | HQRXEXLAPPLY00001990AM24 | ONION SEED                                      | 04.03.2024 | Approved on the basis of the comment / NOC received from DoA&FW vide OM 1-171/2023-S.D.IV(291st EXIM -Export-91) dated 06.02.2024 approving the export of 20000 KGs Onion Seeds to Sudan by M/s MAHYCO PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.    |
| 43 | SAVANNAH SEEDS PRIVATE LIMITED | HQRXEXLAPPLY00002004AM24 | Hybrid Rice Seed (For sowing purpose) FPBS 2401 | 07.03.2024 | Deferred due to want of comments / NOC from DoA&FW.                                                                                                                                                                                                                                |
| 44 | BABLU DEY                      | HQRXEXLAPPLY00002006AM24 | PADDY RICE IN HUSK OTHER THAN SEED QUALITY      | 07.03.2024 | Deferred due to want of comments / NOC from DoA&FW.                                                                                                                                                                                                                                |
| 45 | ADVANTA ENTERPRISES LIMITED    | HQRXEXLAPPLY00002012AM24 | Hybrid Rice Seeds ADV 8112                      | 08.03.2024 | Deferred due to want of comments / NOC from DoA&FW.                                                                                                                                                                                                                                |
| 46 | KALASH SEEDS PRIVATE LIMITED   | HQRXEXLAPPLY00002013AM24 | OF ONION-BONUS                                  | 08.03.2024 | Deferred due to want of comments / NOC from DoA&FW.                                                                                                                                                                                                                                |

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| 47 | BHARAT NURSERY PVT LTD         | HQRXEXLAPPLY00002014AM24 | Onion Seeds                                              | 08.03.2024 | Deferred due to want of comments / NOC from DoA&FW. |
| 48 | NATH BIO-GENES (INDIA) LIMITED | HQRXEXLAPPLY00002015AM24 | HYBRID PADDY SEEDS TEHELKA & LOKNATH-505                 | 09.03.2024 | Deferred due to want of comments / NOC from DoA&FW. |
| 49 | JAI RANI SATI TRADING          | HQRXEXLAPPLY00002022AM24 | RICE IN HUSK PADDY OTHER THAN SEED QUALITY               | 11.03.2024 | Deferred due to want of comments / NOC from DoA&FW. |
| 50 | AAYUSH TRADING                 | HQRXEXLAPPLY00002024AM24 | NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY | 11.03.2024 | Deferred due to want of comments / NOC from DoA&FW. |
| 51 | BHARAT NURSERY PVT LTD         | HQRXEXLAPPLY00002026AM24 | Onion Seeds                                              | 12.03.2024 | Deferred due to want of comments / NOC from DoA&FW. |
| 52 | DURGA SEED FARM ( REGD )       | HQRXEXLAPPLY00002027AM24 | Onion Seeds- Bombay Red/ Black Gold                      | 12.03.2024 | Deferred due to want of comments / NOC from DoA&FW. |
| 53 | SONU ENTERPRISES               | HQRXEXLAPPLY00002036AM24 | Rice paddy or in Husk (Non Basmati Rice)                 | 15.03.2024 | Deferred due to want of comments / NOC from DoA&FW. |
| 54 | JAY BHAWANI INTERNATIONAL      | HQRXEXLAPPLY00002040AM24 | Non Basmati Rice Paddy (Other Than Seed Quality)         | 16.03.2024 | Deferred due to want of comments / NOC from DoA&FW. |
| 55 | SAVANNAH SEEDS PRIVATE LIMITED | HQRXEXLAPPLY00002041AM24 | Hybrid Rice Seed (For sowing purpose) FPJR 2401          | 16.03.2024 | Deferred due to want of comments / NOC from DoA&FW. |
| 56 | AZZ EXPORT COMPANY             | HQRXEXLAPPLY00002042AM24 | PADDY HUSK                                               | 18.03.2024 | Deferred due to want of comments / NOC from DoA&FW. |
| 57 | ROHINI INTERNATIONAL TRADELINK | HQRXEXLAPPLY00002043AM24 | NON-BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY      | 19.03.2024 | Deferred due to want of comments / NOC from DoA&FW. |
| 58 | GURU SMARTH EXPORT             | HQRXEXLAPPLY00002054M24  | Paddy Husk                                               | 19.03.2024 | Deferred due to want of comments / NOC from DoA&FW. |

## Department of Animal Husbandry and Dairying

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| 59 | KHASA MURRAH BUFFALO FARMS | HQRXEXLAPPLY00001615AM24 | MILKING BUFFALO AND MURRAH BULLS | 22.12.2023 | Deficient due to want of information from the firm. Comments / NOC from DoAHD received vide e-mail dated 14.02.2024 seeking some information from the firm. A deficiency letter has been issued to the firm on 14.02.2024 |
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| 60 | SAHIDAM<br>ENTERPRISE                  | HQRXEXLAPPLY00<br>001664AM24 | Wheat Bran                                           | 08.01.2024 | Rejected on the basis of the OM dated 22.03.2024 received from DoAHD not recommending the export of animal feed/ fodder considering the current fodder availability in the country. |
| 61 | CHALIHA<br>IMPEX                       | HQRXEXLAPPLY00<br>001672AM24 | Wheat Bran                                           | 10.01.2024 | Rejected on the basis of the OM dated 22.03.2024 received from DoAHD not recommending the export of animal feed/ fodder considering the current fodder availability in the country. |
| 62 | GANPATI<br>CORPORATION                 | HQRXEXLAPPLY00<br>001720AM24 | PADDY HUSK - FOR<br>INDUSTRIAL USE<br>NOT FOR FOODER | 22.01.2024 | Rejected on the basis of the OM dated 22.03.2024 received from DoAHD not recommending the export of animal feed/ fodder considering the current fodder availability in the country. |
| 63 | J. K.<br>ENTERPRISE                    | HQRXEXLAPPLY00<br>001740AM24 | FROZEN SAHIWAL<br>SEMEN/FROZEN<br>MURRAH SEMEN       | 25.01.2024 | Deferred due to want of comments / NOC from DoAHD.                                                                                                                                  |
| 64 | J. K.<br>ENTERPRISE                    | HQRXEXLAPPLY00<br>001741AM24 | FROZEN SAHIWAL<br>SEMEN                              | 25.01.2024 | Deferred due to want of comments / NOC from DoAHD.                                                                                                                                  |
| 65 | J. K.<br>ENTERPRISE                    | HQRXEXLAPPLY00<br>001748AM24 | PURE SAHIWAL                                         | 27.01.2024 | Deferred due to want of comments / NOC from DoAHD.                                                                                                                                  |
| 66 | AYUSH<br>ENTRADE<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY00<br>001750AM24 | Wheat Bran                                           | 27.01.2024 | Rejected on the basis of the OM dated 22.03.2024 received from DoAHD not recommending the export of animal feed/ fodder considering the current fodder availability in the country. |

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| 67 | SNEHTIK<br>INTERNATIONAL         | HQRXEXLAPPLY00<br>001771AM24 | Wheat Bran                                                                     | 02.02.2024 | Rejected on the basis of the OM dated 22.03.2024 received from DoAHD not recommending the export of animal feed/ fodder considering the current fodder availability in the country. |
| 68 | CHAKRABORTY<br>ENTERPRISE        | HQRXEXLAPPLY00<br>001780AM24 | Wheat Bran                                                                     | 04.02.2024 | Rejected on the basis of the OM dated 22.03.2024 received from DoAHD not recommending the export of animal feed/ fodder considering the current fodder availability in the country. |
| 69 | AIS<br>INTERNATIONAL             | HQRXEXLAPPLY00<br>001800AM24 | Wheat Bran                                                                     | 07.02.2024 | Rejected on the basis of the OM dated 22.03.2024 received from DoAHD not recommending the export of animal feed/ fodder considering the current fodder availability in the country. |
| 70 | SETHIA OIL<br>INDUSTRIES<br>LTD. | HQRXEXLAPPLY00<br>001819AM24 | Oil-cake and oil-cake meal of ground-nut, solvent extracted variety (defatted) | 13.02.2024 | Rejected on the basis of the OM dated 22.03.2024 received from DoAHD not recommending the export of animal feed/ fodder considering the current fodder availability in the country. |
| 71 | KAMALABARI<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY00<br>001830AM24 | Wheat Bran                                                                     | 16.02.2024 | Rejected on the basis of the OM dated 22.03.2024 received from DoAHD not recommending the export of animal feed/ fodder considering the current fodder availability in the country. |
| 72 | BALAKA                           | HQRXEXLAPPLY00<br>001839AM24 | Wheat Bran                                                                     | 17.02.2024 | Rejected on the basis of the OM dated 22.03.2024 received from DoAHD not recommending the export of animal feed/ fodder considering the current fodder availability in the country. |

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| 73 | MAA<br>INTERNATIONAL ENTERPRISE | HQRXEXLAPPLY00<br>001840AM24 | Wheat Bran | 17.02.2024 | Rejected on the basis of the OM dated 22.03.2024 received from DoAHD not recommending the export of animal feed/ fodder considering the current fodder availability in the country. |
| 74 | HEADWAY<br>GLOBAL               | HQRXEXLAPPLY00<br>001884AM24 | Wheat Bran | 23.02.2024 | Rejected on the basis of the OM dated 22.03.2024 received from DoAHD not recommending the export of animal feed/ fodder considering the current fodder availability in the country. |
| 75 | TAPAN<br>TRADERS                | HQRXEXLAPPLY00<br>001883AM24 | Wheat Bran | 23.02.2024 | Rejected on the basis of the OM dated 22.03.2024 received from DoAHD not recommending the export of animal feed/ fodder considering the current fodder availability in the country. |
| 76 | M/S<br>ASSOCIATED<br>BUILDERS   | HQRXEXLAPPLY00<br>001901AM24 | Wheat Bran | 26.02.2024 | Rejected on the basis of the OM dated 22.03.2024 received from DoAHD not recommending the export of animal feed/ fodder considering the current fodder availability in the country. |
| 77 | ORIENT<br>EXPORTS PVT<br>LTD    | HQRXEXLAPPLY00<br>001904AM24 | Wheat Bran | 26.02.2024 | Rejected on the basis of the OM dated 22.03.2024 received from DoAHD not recommending the export of animal feed/ fodder considering the current fodder availability in the country. |
| 78 | ORIENT<br>EXPORTS PVT<br>LTD    | HQRXEXLAPPLY00<br>001906AM24 | Wheat Bran | 26.02.2024 | Rejected on the basis of the OM dated 22.03.2024 received from DoAHD not recommending the export of animal feed/ fodder considering the current fodder availability in the country. |

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| 79 | M A<br>INTERNATIONAL                           | HQRXEXLAPPLY00<br>001956AM24 | Wheat Bran | 29.02.2024 | Rejected on the basis of the OM dated 22.03.2024 received from DoAHD not recommending the export of animal feed/ fodder considering the current fodder availability in the country. |
| 80 | NUR<br>ENTERPRISE                              | HQRXEXLAPPLY00<br>001982AM24 | Wheat Bran | 04.03.2024 | Rejected on the basis of the OM dated 22.03.2024 received from DoAHD not recommending the export of animal feed/ fodder considering the current fodder availability in the country. |
| 81 | DS ENTERPRISE                                  | HQRXEXLAPPLY00<br>001993AM24 | Wheat Bran | 04.03.2024 | Rejected on the basis of the OM dated 22.03.2024 received from DoAHD not recommending the export of animal feed/ fodder considering the current fodder availability in the country. |
| 82 | 3 STAR COLD<br>STORE AND<br>FISH<br>PROCESSING | HQRXEXLAPPLY00<br>001995AM24 | Wheat Bran | 05.03.2024 | Rejected on the basis of the OM dated 22.03.2024 received from DoAHD not recommending the export of animal feed/ fodder considering the current fodder availability in the country. |
| 83 | KEVIN<br>CORPORATION                           | HQRXEXLAPPLY00<br>001997AM24 | Wheat Bran | 05.03.2024 | Rejected on the basis of the OM dated 22.03.2024 received from DoAHD not recommending the export of animal feed/ fodder considering the current fodder availability in the country. |
| 84 | HOQUE<br>MERCANTILE<br>PRIVATE<br>LIMITED      | HQRXEXLAPPLY00<br>001998AM24 | Wheat Bran | 06.03.2024 | Rejected on the basis of the OM dated 22.03.2024 received from DoAHD not recommending the export of animal feed/ fodder considering the current fodder availability in the country. |

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| 85 | KRISHNEEL<br>EXPORTS<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY00<br>002009AM24 | Wheat Bran | 07.03.2024 | Rejected on the basis of the OM dated 22.03.2024 received from DoAHD not recommending the export of animal feed/ fodder considering the current fodder availability in the country. |
| 86 | BANGA BHUMI<br>TRADE<br>&EXPORT            | HQRXEXLAPPLY00<br>002011AM24 | Wheat Bran | 08.03.2024 | Rejected on the basis of the OM dated 22.03.2024 received from DoAHD not recommending the export of animal feed/ fodder considering the current fodder availability in the country. |

**Ministry of Environment Forest and Climate Change  
(SU Division)**

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| 87 | YINDU<br>SANDALWOOD<br>PRIVATE<br>LIMITED             | HQRXEXLAPPLY00<br>002479AM23 | RED SANDERS (71<br>RS LOGS - 6.0026<br>MT)                                                                   | 17.02.2023 | The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND. |
| 88 | VENKATA SAI<br>ENTERPRISES                            | HQRXEXLAPPLY00<br>002492AM23 | RED SANDERS<br>WOOD ROOTS<br>OBTAINED FROM<br>PATTALAND                                                      | 20.02.2023 | The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND. |
| 89 | M K<br>INTERNATIONA<br>L REALTY<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY00<br>002622AM23 | RED SANDERS<br>WOOD IN<br>LOGFORM AND<br>ROOTS, OBTAINED<br>FROM<br>ARTIFICIALLY<br>ORIGIN FROM<br>PATTALAND | 10.03.2023 | The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND. |



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| 90 | ALMIGHTY<br>AQSA EXPO LLP | HQRXEXLAPPLY00<br>002688AM23 | PATTALAND<br>(ARTIFICIALLY<br>PROPAGATED) RED<br>SANDERS WOOD<br>300 LOGS     | 21.03.2023 | The quota for Andhra Pradesh<br>for Finacial year 2023-24 has<br>been exhausted and therefore,<br>no new authorization will be<br>issued for RED SANDERS WOOD<br>IN LOGFORM AND ROOTS,<br>OBTAINED FROM<br>ARTIFICIALLY ORIGIN FROM<br>PATTALAND.                                                                  |
| 91 | ALMIGHTY<br>AQSA EXPO LLP | HQRXEXLAPPLY00<br>002690AM23 | PATTALAND<br>(ARTIFICIALLY<br>PROPAGATED) RED<br>SANDERS WOOD<br>186 LOGS     | 21.03.2023 | The quota for Andhra Pradesh<br>for Finacial year 2023-24 has<br>been exhausted and therefore,<br>no new authorization will be<br>issued for RED SANDERS WOOD<br>IN LOGFORM AND ROOTS,<br>OBTAINED FROM<br>ARTIFICIALLY ORIGIN FROM<br>PATTALAND.                                                                  |
| 92 | ALMIGHTY<br>AQSA EXPO LLP | HQRXEXLAPPLY00<br>002691AM23 | PATTALAND(ARTIFI<br>CIALLY<br>PROPAGATED) RED<br>SANDERS WOOD<br>99 & 11 LOGS | 21.03.2023 | The quota for Andhra Pradesh<br>for Finacial year 2023-24 has<br>been exhausted and therefore,<br>no new authorization will be<br>issued for RED SANDERS WOOD<br>IN LOGFORM AND ROOTS,<br>OBTAINED FROM<br>ARTIFICIALLY ORIGIN FROM<br>PATTALAND.<br>Application will be considered<br>fresh from 1st April, 2024. |
| 93 | ALMIGHTY<br>AQSA EXPO LLP | HQRXEXLAPPLY00<br>002692AM23 | PATTALAND<br>(ARTIFICIALLY<br>PROPAGATED) RED<br>SANDERS WOOD<br>228 LOGS     | 21.03.2023 | The quota for Andhra Pradesh<br>for Finacial year 2023-24 has<br>been exhausted and therefore,<br>no new authorization will be<br>issued for RED SANDERS WOOD<br>IN LOGFORM AND ROOTS,<br>OBTAINED FROM<br>ARTIFICIALLY ORIGIN FROM<br>PATTALAND.<br>Application will be considered<br>fresh from 1st April, 2024. |



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| 94 | RAATI RAJAN<br>IMPEX                               | HQRXEXLAPPLY00<br>000446AM24 | RED SANDERS<br>WOOD IN LOG<br>FORM OBTAINED<br>FROM ARTIFICIAL<br>ORIGIN FROM<br>PATTALAND                        | 15.05.2023 | The quota for Andhra Pradesh<br>for Finacial year 2023-24 has<br>been exhausted and therefore,<br>no new authorization will be<br>issued for RED SANDERS WOOD<br>IN LOGFORM AND ROOTS,<br>OBTAINED FROM<br>ARTIFICICALLY ORIGIN FROM<br>PATTALAND. |
| 95 | YAMA RIBBONS<br>& BOWS INDIA<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY00<br>000448AM24 | RED SANDERS<br>WOOD IN LOG<br>FORM(WITHOUT<br>BARK-ARTIFICIALLY<br>PROPAGATED<br>ORIGIN)                          | 15.05.2023 | The quota for Andhra Pradesh<br>for Finacial year 2023-24 has<br>been exhausted and therefore,<br>no new authorization will be<br>issued for RED SANDERS WOOD<br>IN LOGFORM AND ROOTS,<br>OBTAINED FROM<br>ARTIFICICALLY ORIGIN FROM<br>PATTALAND. |
| 96 | CLASSIC<br>COTTAGE<br>INTERNATIONA<br>L            | HQRXEXLAPPLY00<br>000566AM24 | RED SANDERS<br>WOOD ROOTS<br>OBTAINED FROM<br>PATTALAND                                                           | 27.05.2023 | The quota for Andhra Pradesh<br>for Finacial year 2023-24 has<br>been exhausted and therefore,<br>no new authorization will be<br>issued for RED SANDERS WOOD<br>IN LOGFORM AND ROOTS,<br>OBTAINED FROM<br>ARTIFICICALLY ORIGIN FROM<br>PATTALAND. |
| 97 | RAATI RAJAN<br>IMPEX                               | HQRXEXLAPPLY00<br>001276AM24 | RED SANDERS<br>WOOD OBTAINED<br>FROM PATTALAND<br>IN VALUE ADDED<br>PRODUCT FORM<br>OF VARIOUS<br>FURNITURE SIZES | 10.08.2023 | The quota for Andhra Pradesh<br>for Finacial year 2023-24 has<br>been exhausted and therefore,<br>no new authorization will be<br>issued for RED SANDERS WOOD<br>IN LOGFORM AND ROOTS,<br>OBTAINED FROM<br>ARTIFICICALLY ORIGIN FROM<br>PATTALAND. |
| 98 | RAATI RAJAN<br>IMPEX                               | HQRXEXLAPPLY00<br>001277AM24 | RED SANDERS<br>WOOD OBTAINED<br>FROM PATTALAND<br>IN VALUE ADDED<br>PRODUCT FORM<br>OF VARIOUS<br>FURNITURE SIZES | 03.09.2023 | The quota for Andhra Pradesh<br>for Finacial year 2023-24 has<br>been exhausted and therefore,<br>no new authorization will be<br>issued for RED SANDERS WOOD<br>IN LOGFORM AND ROOTS,<br>OBTAINED FROM<br>ARTIFICICALLY ORIGIN FROM<br>PATTALAND. |



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| 99  | S.K.ENTERPRIS<br>E                                 | HQRXEXLAPPLY00<br>001491AM24 | RED SANDERS<br>WOOD IN LOG<br>FORM                                                          | 20.11.2023 | Deferred as the Ministry vide letter No. 5- 47/2023 dated 21.12.2023 has sought comments from Andhra Pradesh Forest Department. However, the comments are awaited.                                                                                                                                              |
| 100 | AQSA<br>ENTERPRISES                                | HQRXEXLAPPLY00<br>001501AM24 | RED SANDERS<br>WOOD IN LOG<br>FORM confiscated                                              | 24.11.2023 | Deferred as the application has been forwarded to Wildlife Division of the Ministry for comments on CITES point of view. The comments are awaited.                                                                                                                                                              |
| 101 | YINDU<br>SANDALWOOD<br>PRIVATE<br>LIMITED          | HQRXEXLAPPLY00<br>001514AM24 | Red Sanders (Wood<br>Logs)/ (Roots)/<br>(Chips)                                             | 26.11.2023 | The quota for Andhra Pradesh for Finacial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICICALLY ORIGIN FROM PATTALAND.                                                                                      |
| 102 | YAMA RIBBONS<br>& BOWS INDIA<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY00<br>001530AM24 | RED SANDERS<br>WOOD IN LOG<br>FORM                                                          | 02.12.2023 | Deferred as the application has been forwarded to Wildlife Division of the Ministry for comments on CITES point of view. The comments are awaited.                                                                                                                                                              |
| 103 | T<br>MANIVANNAN                                    | HQRXEXLAPPLY00<br>001622AM24 | Value Added<br>Products of RSW<br>(Reaper and Short<br>End Bits) obtained<br>from Pattaland | 26.12.2023 | Approved on the basis of the comment / NOC from M/o EF&CC (SU Div) received vide OM dated 07.03.2024 approving the exports of 4668.71 Kgs Value Added Products of RSW (Reaper and Short End Bits) obtained from Pattaland to China by M/s T MANIVANNAN. Export Authorization was issued on ex-post facto basis. |
| 104 | H R A<br>ESSENTIAL OIL<br>FACTORY                  | HQRXEXLAPPLY00<br>001688AM24 | AGARWOOD                                                                                    | 14.01.2024 | Deferred on the basis of comments received from MoEF&CC (SU Division) vide OM dated 24.01.2024 sought some documents from the firm. The same has been forwarded to the firm vide e-mail dated 25.01.2024 to furnish the same.                                                                                   |

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| 105                                                                       | RAATI RAJAN IMPEX                                     | HQRXEXLAPPLY00001751AM24 | RED SANDERS WOOD OBTAINED FROM PATTALAND CONVERTED INTO IN VALUE ADDED PRODUCTS PARTS OF VARIOUS SIZES OF FURNITURE FROM LOGS AND ROOTS | 28.01.2024 | Deferred due to want of comments / NOC from M/o EF&CC (SU Division) |
| 106                                                                       | RAATI RAJAN IMPEX                                     | HQRXEXLAPPLY00001752AM24 | RED SANDERS WOOD OBTAINED FROM PATTALAND RAISED ARTIFICIALLY FROM TAMIL NADU STATE                                                      | 28.01.2024 | Deferred due to want of comments / NOC from M/o EF&CC (SU Division) |
| 107                                                                       | ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED | HQRXEXLAPPLY00001778AM24 | RED SANDERS WOOD SOLD IN E-AUCTION BY GOVERNMENT OF AP, INDIA                                                                           | 03.02.2024 | Deferred due to want of comments / NOC from M/o EF&CC (SU Division) |
| 108                                                                       | B G GROUP                                             | HQRXEXLAPPLY00001824AM24 | Red Sanders Wood in Log Form obtained from Artificially Propagated Source (Pattaland                                                    | 15.02.2024 | Deferred due to want of comments / NOC from M/o EF&CC (SU Division) |
| 109                                                                       | LAVANYA ENTERPRISES                                   | HQRXEXLAPPLY00001930AM24 | Value Added Products of Red Sanders Wood Furniture Parts Sizes                                                                          | 27.02.2024 | Deferred due to want of comments / NOC from M/o EF&CC (SU Division) |
| 110                                                                       | LAVANYA ENTERPRISES                                   | HQRXEXLAPPLY00001931AM24 | Value Added Products of Red Sanders Wood Furniture Parts Sizes                                                                          | 28.02.2024 | Deferred due to want of comments / NOC from M/o EF&CC (SU Division) |
| 111                                                                       | ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED | HQRXEXLAPPLY00002023AM24 | RED SANDERS WOOD SOLD IN E-AUCTION OBTAINED FROM CONFISCATED ORIGIN BY GOVERNMENT OF ANDHRA PRADESH                                     | 11.03.2024 | Deferred due to want of comments / NOC from M/o EF&CC (SU Division) |
| <b>Ministry of Environment Forest and Climate Change<br/>(Ozone Cell)</b> |                                                       |                          |                                                                                                                                         |            |                                                                     |
| 112                                                                       | SRF LIMITED                                           | HQRXEXLAPPLY00001499AM24 | trans-1,3,3,3-Tetrafluoroprop-1-ene (HFO-1234ze(E))                                                                                     | 23.11.2023 | Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)  |



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| 117                                | NAVIN<br>FLUORINE<br>INTERNATIONAL LIMITED | HQRXEXLAPPLY00<br>001925AM24 | Mafron 410A<br>Mixed refrigerant<br>gas containing<br>Difluoromethane &<br>Penta<br>Fluoroethane                                                                                                                        | 27.02.2024 | Approved on the basis of the<br>comment / NOC from M/o<br>EF&CC (Ozone cell) are<br>received vide OM dated<br>14.03.2024 approving the<br>exports of 1000 MTs Mafron<br>410A Mixed refrigerant gas<br>containing Difluoromethane &<br>Penta Fluoroethane by M/s<br>NAVIN FLUORINE<br>INTERNATIONAL LIMITED.<br>Export Authorization was<br>issued on ex-post facto basis. |
| 118                                | K KUMAR & CO                               | HQRXEXLAPPLY00<br>001940AM24 | Methylene<br>Chloride<br>(Dichloromethane)                                                                                                                                                                              | 28.02.2024 | Closed. According to Schedule II<br>of Export policy, items under<br>ITCHS Code 29031200 is<br>prohibited and is not permitted<br>for exports.                                                                                                                                                                                                                            |
| 119                                | KABU<br>PROJECTS<br>PRIVATE<br>LIMITED     | HQRXEXLAPPLY00<br>001981AM24 | Refrigerant R 236fa                                                                                                                                                                                                     | 02.03.2024 | Approved on the basis of the<br>comment / NOC from M/o<br>EF&CC (Ozone cell) are<br>received vide OM dated<br>14.03.2024 approving the<br>exports of 50 KGs Refrigerant R<br>236fa by M/s KABU PROJECTS<br>PRIVATE LIMITED.<br>Export Authorization was<br>issued on ex-post facto basis.                                                                                 |
| 120                                | HIMANSHU<br>INDUSTRIES                     | HQRXEXLAPPLY00<br>002034AM24 | R236FA<br>REFRIGERANT GAS,<br>65 KG<br>CYLINDER, TARIFF<br>DESCRIPTION:<br>HEXAFLURO<br>PROPANE<br>CYLINDER/ R236FA<br>REFRIGERANT GAS,<br>10KG CYLINDER,<br>TARIFF<br>DESCRIPTION:<br>HEXAFLURO<br>PROPANE<br>CYLINDER | 14.03.2024 | Deferred due to want of<br>comments / NOC from M/o<br>EF&CC (Ozone Cell)                                                                                                                                                                                                                                                                                                  |
| <b>Department of Atomic Energy</b> |                                            |                              |                                                                                                                                                                                                                         |            |                                                                                                                                                                                                                                                                                                                                                                           |
| 121                                | SUKASO<br>CERACOLORS<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY00<br>001674AM24 | MICRONIZED<br>ZIRCONIUM<br>SILICATE                                                                                                                                                                                     | 10.01.2024 | Deferred due to want of<br>comments / NOC from DAE                                                                                                                                                                                                                                                                                                                        |

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| 122 | OPAQUE CERAMICS PRIVATE LIMITED   | HQRXEXLAPPLY00001744AM24 | MICRONIZED ZIRCONIUM SILICATE                             | 25.01.2024 | Approved on the basis of the comment / NOC from DAE received vide e-mail dated 13.03.2024 approving the exports of 300 MTs MICRONIZED ZIRCONIUM SILICATE by M/s OPAQUE CERAMICS PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.                                |
| 123 | SUKASO CERACOLORS PRIVATE LIMITED | HQRXEXLAPPLY00001775AM24 | ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier) | 03.02.2024 | Approved on the basis of the comment / NOC from DAE received vide e-mail dated 14.03.2024 approving the exports of 1500 MTs ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier) by M/s SUKASO CERACOLORS PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis. |
| 124 | SUKASO CERACOLORS PRIVATE LIMITED | HQRXEXLAPPLY00001802AM24 | ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier) | 08.02.2024 | Approved on the basis of the comment / NOC from DAE received vide e-mail dated 14.03.2024 approving the exports of 1900 MTs ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier) by M/s SUKASO CERACOLORS PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis. |
| 125 | OPAQUE CERAMICS PRIVATE LIMITED   | HQRXEXLAPPLY00001809AM24 | MICRONIZED ZIRCONIUM SILICATE                             | 09.02.2024 | Approved on the basis of the comment / NOC from DAE received vide e-mail dated 14.03.2024 approving the exports of 175 MTs MICRONIZED ZIRCONIUM SILICATE by M/s OPAQUE CERAMICS PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.                                |

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| 126 | SUKASO CERACOLORS PRIVATE LIMITED | HQRXEXLAPPLY00001816AM24 | ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opcifier) | 12.02.2024 | Approved on the basis of the comment / NOC from DAE received vide e-mail dated 14.03.2024 approving the exports of 500 MTs ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opcifier) by M/s SUKASO CERACOLORS PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis. |
| 127 | OPAQUE CERAMICS PRIVATE LIMITED   | HQRXEXLAPPLY00001817AM24 | MICRONIZED ZIRCONIUM SILICATE                            | 12.02.2024 | Approved on the basis of the comment / NOC from DAE received vide e-mail dated 14.03.2024 approving the exports of 175 MTs MICRONIZED ZIRCONIUM SILICATE by M/s OPAQUE CERAMICS PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.                              |
| 128 | OPAQUE CERAMICS PRIVATE LIMITED   | HQRXEXLAPPLY00001818AM24 | MICRONIZED ZIRCONIUM SILICATE                            | 12.02.2024 | Approved on the basis of the comment / NOC from DAE received vide e-mail dated 14.03.2024 approving the exports of 200 MTs MICRONIZED ZIRCONIUM SILICATE by M/s OPAQUE CERAMICS PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.                              |
| 129 | OPAQUE CERAMICS PRIVATE LIMITED   | HQRXEXLAPPLY00001827AM24 | MICRONIZED ZIRCONIUM SILICATE                            | 15.02.2024 | Approved on the basis of the comment / NOC from DAE received vide e-mail dated 14.03.2024 approving the exports of 100 MTs MICRONIZED ZIRCONIUM SILICATE by M/s OPAQUE CERAMICS PRIVATE LIMITED. Export Authorization was issued on ex-post facto basis.                              |
| 130 | OPAQUE CERAMICS PRIVATE LIMITED   | HQRXEXLAPPLY00001828AM24 | MICRONIZED ZIRCONIUM SILICATE                            | 15.02.2024 | Deferred due to want of comments / NOC from DAE                                                                                                                                                                                                                                       |



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| 131                         | BAJAJ OVERSEAS                     | HQRXEXLAPPLY00001630AM24 | Natural garnet                                                                                  | 27.12.2023 | Ministry of Mines have provided their comments vide O.M dated 02-02-2024 stating to furnish comments received from DAE since Beach Sand Mineral is an atomic mineral, which comes under the administrative control of the Department of Atomic Energy (DAE)<br>Comments / NOC from DAE are awaited.<br>Comments / NOC from DAE received vide email dated 12.03.2024 seeking documents from the firm.<br>A deficiency letter has been issued to the firm on 12.03.2024 |
| 132                         | OPAQUE CERAMICS PRIVATE LIMITED    | HQRXEXLAPPLY00001928AM24 | MICRONIZED ZIRCONIUM SILICATE                                                                   | 27.02.2024 | Deferred due to want of comments / NOC from DAE                                                                                                                                                                                                                                                                                                                                                                                                                       |
| 133                         | OPAQUE CERAMICS PRIVATE LIMITED    | HQRXEXLAPPLY00001991AM24 | MICRONIZED ZIRCONIUM SILICATE                                                                   | 04.03.2024 | Deferred due to want of comments / NOC from DAE                                                                                                                                                                                                                                                                                                                                                                                                                       |
| 134                         | AAAZ GLOBAL TRADE LLP              | HQRXEXLAPPLY00002016AM24 | RED OCHRE POWDER                                                                                | 11.03.2024 | Deferred due to want of comments / NOC from DAE                                                                                                                                                                                                                                                                                                                                                                                                                       |
| <b>Ministry of Mines</b>    |                                    |                          |                                                                                                 |            |                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |
| 135                         | ECO CLAY SOLUTIONS PRIVATE LIMITED | HQRXEXLAPPLY00002032AM24 | Chrome ore lumps, containing 40 percent or more but less than 47percent Cr2O3-40 to 46.98 Cr2O3 | 13.03.2024 | Rejected on the basis of Comments / NOC from MoM received vide OM Dated 19.03.2024 not approving the export of 6000MTS chrome ore lumps containing 40 percent or more but less than 47percent Cr2O3-40 to 46.98 Cr2O3 considering the resource availability and importance of chrome ore for Indian Steel Industry in present scenario and future demand.                                                                                                             |
| <b>Ministry of Textiles</b> |                                    |                          |                                                                                                 |            |                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |

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|-----|-------------------------------------|--------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|--------------------------------------------------------|
| 136 | NEW KASHMIR CREATION                | HQRXEXLAPPLY00000159AM23 | a.Manmade fibre staple chainstitch wall hanging (quranic calligraphy) total area 5.06 square meters<br>B.Manmade fibre (velvet) wall hanging (quranic calligraphy) total area 3.82 square meters | 08.05.2022 | Deferred due to want of comments/NOC from M/o Culture. |
| 137 | R J STAR SILK IMPEX                 | HQRXEXLAPPLY00001776AM24 | Silk-worm cocoons suitable for reeling.                                                                                                                                                          | 03.02.2024 | Deferred due to want of comments / NOC from MoT        |
| 138 | AGRAT CHEMICALS AND PHARMACEUTICALS | HQRXEXLAPPLY00001996AM24 | Dried Silk cocoons                                                                                                                                                                               | 05.03.2024 | Deferred due to want of comments / NOC from MoT        |

## Ministry of Petroleum & Natural Gas

|     |                                         |                          |                                                           |            |                                                                                                      |
|-----|-----------------------------------------|--------------------------|-----------------------------------------------------------|------------|------------------------------------------------------------------------------------------------------|
| 139 | VASUDHA DEVI BIO ENERGY PRIVATE LIMITED | HQRXEXLAPPLY00001500AM24 | BIO DIESEL MADE OUT OF DIFFERENT VEGETABLE SEEDS AND OILS | 24.11.2023 | Deferred due to want of information from the firm. A deficiency letter has been issued on 14.03.2024 |
| 140 | HEENA INTERNATIONAL                     | HQRXEXLAPPLY00001999AM24 | ETHYL ALCOHOL 96% v/v                                     | 06.03.2024 | Deferred due to want of comments / NOC from MoP&NG                                                   |

## Miscellaneous Applications

|     |                                |                          |                                              |            |                                                                                                                                                                                                                                                                                                     |
|-----|--------------------------------|--------------------------|----------------------------------------------|------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 141 | FIL INDUSTRIES PRIVATE LIMITED | HQRXEXLAPPLY00001342AM24 | Extra Neutral Alcohol 96%                    | 26.09.2023 | Deferred due to want of comments/NOC from MoFPI.                                                                                                                                                                                                                                                    |
| 142 | GREESHMA RAVIKUMAR             | HQRXEXLAPPLY00002379AM23 | Self feeding Bird (feeding of seeds, pellet) | 26.01.2023 | Deferred DoAH&D vide OM dated 26.12.2022 have stated that this department has no objection. Further export of same item is subjected to comments/ NoC from MoEF&CC (wildlife). An OM has been sent to MoEF&CC (wildlife) to furnish comments/ NoC. Comments/NOC from MoEF&CC (wildlife) is awaited. |

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| 143 | S G P INDIA                     | HQRXEXLAPPLY00<br>000122AM23 | Used/Scrap<br>Fishnets, Cast<br>Nylon, Hard Waste<br>in form of lumps,<br>Scraps or any other<br>articles made of<br>Nylon                                               | 29.04.2022 | Deferred due to want of<br>comments received from M/o<br>EF&CC (HSM Division). As<br>directed by Chairman, EFC, a<br>letter to HSM Division for<br>expediting their comments in<br>the case will be issued. |
| 144 | K K TRADERS<br>HUF              | HQRXEXLAPPLY00<br>000460AM24 | NEEM SEED FOR<br>MEDICINAL USE                                                                                                                                           | 16.05.2023 | Deferred due to want of<br>comments received from<br>Ministry of AAYUSH.                                                                                                                                    |
| 145 | SHREE<br>MULTITRADE             | HQRXEXLAPPLY00<br>000215AM24 | ORE AND COAL<br>DUST                                                                                                                                                     | 01.05.2023 | Deferred due to want of<br>comments/NOC from Ministry<br>of Mines                                                                                                                                           |
| 146 | INDUSHREE<br>ORGANIC            | HQRXEXLAPPLY00<br>001300AM24 | Sodium casinate                                                                                                                                                          | 11.09.2023 | Closed. According to Schedule II<br>of Export policy, items under<br>ITCHS Code 87089900 is free<br>for exports.                                                                                            |
| 147 | W.T.S<br>INTERNATIONA<br>L      | HQRXEXLAPPLY00<br>001758AM24 | SPARE PARTS FOR<br>TRUCKS AND<br>BUSSES; CLUTCH<br>AND BRAKE PARTS                                                                                                       | 30.01.2024 | Deferred due to want of<br>comments/ NOC from MHI                                                                                                                                                           |
| 148 | TATA STEEL<br>MINING<br>LIMITED | HQRXEXLAPPLY00<br>002627AM23 | Friable Chrome ore<br>with grade greater<br>than 47% Cr2O3.<br>FOB Value derived<br>including Export<br>Duty. Values shown<br>are approx.<br>Quantity in<br>WMT(+/- 10%) | 10.03.2023 | Deferred due to want of<br>comments/ NOC from Ministry<br>of Steel.                                                                                                                                         |

### Raw Human Hair Applications

|     |                     |                              |                                                                |            |                                                                                                                                                                                                                      |
|-----|---------------------|------------------------------|----------------------------------------------------------------|------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 149 | MUNNA<br>ENTERPRISE | HQRXEXLAPPLY00<br>001596AM24 | Human hair<br>unworked,<br>whether or not<br>washed or scoured | 19.12.2023 | The matter is under<br>consideration on e-file, hence<br>EFC has decided to defer the<br>case for the time being.                                                                                                    |
| 150 | BANDANA<br>SAHANI   | HQRXEXLAPPLY00<br>001600AM24 | Human hair<br>unworked,<br>whether or not<br>washed or scoured | 19.12.2023 | Application withheld. Firm has<br>submitted CA certificate.<br><br>CA certificate may be verified,<br>the firm has been asked to<br>submit detailed list of shipping<br>bills or e-BRC's for the export<br>proceeds. |

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| 151 | MANARUL SEKH                | HQRXEXLAPPLY00001646AM24 | Human hair unworked, whether or not washed or scoured | 03.12.2023 | The case has been taken up on e-file and a deficiency letter has been issued to the firm. Firm has been asked to submit the the following documents :-<br>a. Full exports have been made against the authorization<br>b. Proceeds (Payment) from exports made against the authorization have been fully realized.<br>Reply of the firm is awaited. |
| 152 | FARIHA ENTERPRISE           | HQRXEXLAPPLY00001671AM24 | Human hair unworked, whether or not washed or scoured | 10.01.2024 | The case has been taken up on e-file and a deficiency letter has been issued to the firm. Firm has been asked to submit the the following documents :-<br>a. Full exports have been made against the authorization<br>b. Proceeds (Payment) from exports made against the authorization have been fully realized.<br>Reply of the firm is awaited. |
| 153 | MAHESH HAIR PRIVATE LIMITED | HQRXEXLAPPLY00001685AM24 | Human hair unworked, whether or not washed or scoured | 13.01.2024 | The case has been taken up on e-file and a deficiency letter has been issued to the firm. Firm has been asked to submit the the following documents :-<br>a. Full exports have been made against the authorization<br>b. Proceeds (Payment) from exports made against the authorization have been fully realized.<br>Reply of the firm is awaited. |
| 154 | MAHESH HUMAN HAIR BUSINESS  | HQRXEXLAPPLY00001686AM24 | Human hair unworked, whether or not washed or scoured | 13.01.2024 | The case has been taken up on e-file and a deficiency letter has been issued to the firm. Firm has been asked to submit the the following documents :-<br>a. Full exports have been made against the authorization<br>b. Proceeds (Payment) from exports made against the authorization have been fully realized.<br>Reply of the firm is awaited. |
| 155 | MANNAT HAIRS WASTE MERCHANT | HQRXEXLAPPLY00001702AM24 | Human hair unworked, whether or not washed or scoured | 17.01.2024 | The matter is under considration on e-file, hence EFC has decided to defer the case for the time being.                                                                                                                                                                                                                                            |

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|-----|-------------------------------------------------|------------------------------|----------------------------------------------------------------|------------|------------------------------------------------------------------------------------------------------------------|
| 156 | NAYEK HUMAN<br>HAIR (OPC)<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY00<br>001710AM24 | Human hair<br>unworked,<br>whether or not<br>washed or scoured | 18.01.2024 | The matter is under<br>considration on e-file, hence<br>EFC has decided to defer the<br>case for the time being. |
| 157 | NATH &<br>BROTHERS                              | HQRXEXLAPPLY00<br>001711AM24 | Human hair<br>unworked,<br>whether or not<br>washed or scoured | 18.01.2024 | The matter is under<br>considration on e-file, hence<br>EFC has decided to defer the<br>case for the time being. |
| 158 | ALAM<br>ENTERPRISE                              | HQRXEXLAPPLY00<br>001713AM24 | Human hair<br>unworked,<br>whether or not<br>washed or scoured | 19.01.2024 | The matter is under<br>considration on e-file, hence<br>EFC has decided to defer the<br>case for the time being. |
| 159 | VIP<br>INDUSTRIES<br>PRODUCT                    | HQRXEXLAPPLY00<br>001718AM24 | Human hair<br>unworked,<br>whether or not<br>washed or scoured | 22.01.2024 | The matter is under<br>considration on e-file, hence<br>EFC has decided to defer the<br>case for the time being. |
| 160 | GAZI<br>INTERNATIONA<br>L                       | HQRXEXLAPPLY00<br>001719AM24 | Human hair<br>unworked,<br>whether or not<br>washed or scoured | 22.01.2024 | The matter is under<br>considration on e-file, hence<br>EFC has decided to defer the<br>case for the time being. |
| 161 | RAMYA<br>ENTERPRISES                            | HQRXEXLAPPLY00<br>001724AM24 | Human hair<br>unworked,<br>whether or not<br>washed or scoured | 23.01.2024 | The matter is under<br>considration on e-file, hence<br>EFC has decided to defer the<br>case for the time being. |
| 162 | L.G.<br>ENTERPRISE                              | HQRXEXLAPPLY00<br>001727AM24 | Human hair<br>unworked,<br>whether or not<br>washed or scoured | 23.01.2024 | The matter is under<br>considration on e-file, hence<br>EFC has decided to defer the<br>case for the time being. |
| 163 | VIP SUPER<br>BROOMS INDIA                       | HQRXEXLAPPLY00<br>001726AM24 | Human hair<br>unworked,<br>whether or not<br>washed or scoured | 23.01.2024 | The matter is under<br>considration on e-file, hence<br>EFC has decided to defer the<br>case for the time being. |
| 164 | PRAJWAL<br>ENTERPRISES                          | HQRXEXLAPPLY00<br>001729AM24 | Human hair<br>unworked,<br>whether or not<br>washed or scoured | 23.01.2024 | The matter is under<br>considration on e-file, hence<br>EFC has decided to defer the<br>case for the time being. |
| 165 | SHILPA HAIR<br>ENTERPRISE                       | HQRXEXLAPPLY00<br>001733AM24 | Waste of Human<br>Hair                                         | 24.01.2024 | The matter is under<br>considration on e-file, hence<br>EFC has decided to defer the<br>case for the time being. |

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| 166 | INDO HUMAN<br>HAIR<br>EXPORTERS<br>PRIVATE<br>LIMITED | HQRXEXLAPPLY00<br>001734AM24 | Human hair<br>unworked,<br>whether or not<br>washed or scoured | 24.01.2024 | The matter is under<br>considration on e-file, hence<br>EFC has decided to defer the<br>case for the time being. |
| 167 | BISIX<br>INDUSTRIES<br>PRIVATE<br>LIMITED             | HQRXEXLAPPLY00<br>001738AM24 | Human hair<br>unworked,<br>whether or not<br>washed or scoured | 25.01.2024 | The matter is under<br>considration on e-file, hence<br>EFC has decided to defer the<br>case for the time being. |
| 168 | KERIM<br>ENTERPRISE<br>PRIVATE<br>LIMITED             | HQRXEXLAPPLY00<br>001739AM24 | Human hair<br>unworked,<br>whether or not<br>washed or scoured | 25.01.2024 | The matter is under<br>considration on e-file, hence<br>EFC has decided to defer the<br>case for the time being. |
| 169 | SREE HARI<br>VALLABHA<br>ENTERPRISES                  | HQRXEXLAPPLY00<br>001745AM24 | Human hair<br>unworked,<br>whether or not<br>washed or scoured | 25.01.2024 | The matter is under<br>considration on e-file, hence<br>EFC has decided to defer the<br>case for the time being. |
| 170 | SIMRAN<br>ENTERPRISE                                  | HQRXEXLAPPLY00<br>001755AM24 | Human hair<br>unworked,<br>whether or not<br>washed or scoured | 30.01.2024 | The matter is under<br>considration on e-file, hence<br>EFC has decided to defer the<br>case for the time being. |
| 171 | VASANTHA<br>ENTERPRISES                               | HQRXEXLAPPLY00<br>001760AM24 | Human hair<br>unworked,<br>whether or not<br>washed or scoured | 31.01.2024 | The matter is under<br>considration on e-file, hence<br>EFC has decided to defer the<br>case for the time being. |
| 172 | SVG<br>ENTERPRISES                                    | HQRXEXLAPPLY00<br>001761AM24 | Human hair<br>unworked,<br>whether or not<br>washed or scoured | 31.01.2024 | The matter is under<br>considration on e-file, hence<br>EFC has decided to defer the<br>case for the time being. |
| 173 | HAPPY HUMAN<br>HAIR<br>ENTERPRISE                     | HQRXEXLAPPLY00<br>001762AM24 | Human hair<br>unworked,<br>whether or not<br>washed or scoured | 31.01.2024 | The matter is under<br>considration on e-file, hence<br>EFC has decided to defer the<br>case for the time being. |
| 174 | R N<br>ENTERPRISES                                    | HQRXEXLAPPLY00<br>001763AM24 | Human hair<br>unworked,<br>whether or not<br>washed or scoured | 31.01.2024 | The matter is under<br>considration on e-file, hence<br>EFC has decided to defer the<br>case for the time being. |
| 175 | M/S. SAHEB<br>AGRO EXPORT                             | HQRXEXLAPPLY00<br>001766AM24 | Human hair<br>unworked,<br>whether or not<br>washed or scoured | 01.02.2024 | The matter is under<br>considration on e-file, hence<br>EFC has decided to defer the<br>case for the time being. |

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| 176 | ABHISHEK ENTERPRISES                   | HQRXEXLAPPLY00001767AM24  | Human hair unworked, whether or not washed or scoured | 01.02.2024 | The matter is under considration on e-file, hence EFC has decided to defer the case for the time being. |
| 177 | RUBI ENTERPRISE                        | HQRXEXLAPPLY00001770AM24  | Human hair unworked, whether or not washed or scoured | 02.02.2024 | The matter is under considration on e-file, hence EFC has decided to defer the case for the time being. |
| 178 | KARAN HUMAN HAIR (OPC) PRIVATE LIMITED | HQRXEXLAPPLY00001786AM24  | Human hair unworked, whether or not washed or scoured | 06.02.2024 | The matter is under considration on e-file, hence EFC has decided to defer the case for the time being. |
| 179 | SHREYAN ENTERPRISES                    | HQRXEXLAPPLY00001792AM24  | Human hair unworked, whether or not washed or scoured | 06.02.2024 | The matter is under considration on e-file, hence EFC has decided to defer the case for the time being. |
| 180 | A K INTERNATIONAL                      | HQRXEXLAPPLY00001793AM24  | Human hair unworked, whether or not washed or scoured | 06.02.2024 | The matter is under considration on e-file, hence EFC has decided to defer the case for the time being. |
| 181 | KSIX INTERNATIONAL                     | HQRXEXLAPPLY00001794AM24  | Human hair unworked, whether or not washed or scoured | 06.02.2024 | The matter is under considration on e-file, hence EFC has decided to defer the case for the time being. |
| 182 | HALDER FISH CENTRE                     | HQRXEXLAPPLY00001799AM24  | Human hair unworked, whether or not washed or scoured | 07.02.2024 | The matter is under considration on e-file, hence EFC has decided to defer the case for the time being. |
| 183 | EXPORT POINT                           | HQRXEXLAPPLY00001805AM24  | Human hair unworked, whether or not washed or scoured | 09.02.2024 | The matter is under considration on e-file, hence EFC has decided to defer the case for the time being. |
| 184 | JNF ENTERPRISE                         | HQRXEXLAPPLY00001813AM24  | Human hair unworked, whether or not washed or scoured | 10.02.2024 | The matter is under considration on e-file, hence EFC has decided to defer the case for the time being. |
| 185 | TOUFIK ENTERPRISE                      | HQRXEXLAPPLY000018213AM24 | Human hair unworked, whether or not washed or scoured | 14.02.2024 | The matter is under considration on e-file, hence EFC has decided to defer the case for the time being. |

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| 186 | R.K. EXPORT       | HQRXEXLAPPLY00<br>001980AM24 | Human hair<br>unworked,<br>whether or not<br>washed or scoured | 01.03.2024 | The matter is under<br>considration on e-file, hence<br>EFC has decided to defer the<br>case for the time being. |
| 187 | SHEELU<br>EXPORTS | HQRXEXLAPPLY00<br>001992AM24 | Human hair<br>unworked,<br>whether or not<br>washed or scoured | 04.03.2024 | The matter is under<br>considration on e-file, hence<br>EFC has decided to defer the<br>case for the time being. |

Note:

(i) **Deferred cases:** Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies, requirement of additional information/clarification from the applicant firm or necessary examination of specific documentary evidence of the firm.

**Please note that the quota for Red Sanders Wood for the state of Andhra Pradesh has been exhausted for the current financial year, no new application will be considered till the end of the current financial year.**

(ii) **Approved cases:** Cases which got approved by EFC are issued export authorizations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

(iii) **Approved post-facto:** Cases shown as Approved post-facto imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency (ies) with no divergence in views. However, such cases shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as Dropped imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as Rejected imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorization due to reasons such as, proposal not supported by the concerned technical agency, not furnishing the relevant documents within the stipulated time period, not replying to the deficiency letter within the prescribed time period. No further communication will be issued by DGFT (Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as Closed imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require license from DGFT.

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